

2

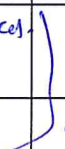
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.322/9/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermal Power Limited
NAME OF THE PETITIONER(S)	Trimax Industries Private Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermal Power Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI	ADV	avinash @ desai law offices . com	
SATYA SIVA DARSHAN	"		
KHAMAR KIRAN KANTAMNENI	"	8886886895	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Avinash Desai, Shri Satya Siva Darshan and Khamar Kiran Kantamneni, Learned Counsels for the App licant Company.

At the request of the Learned Counsels, post the case on 01.01.2018.


Member (T)


Member (J)

Binnu